

equipment capacity in the mines. The Aoodg consequent to heavy monsoon i« 1978, also affected the lignite production.

(e) Steps taken to accelerate coal production are:

(i) Allocating higher priority lor apply of power to the coal mines,

(ii) Importing explosivea to feridge the gap in the indigenous availability.

(iii) Improving the supply of HSD 1K) the coalmines by allotting it a higher priority.

(iv) Controlling absenteeism amongst the miners particularly in astern Coalfields Ltd. and Bharat i Coking Coal Ltd.

(T) Improving the law and order situation in the coalfields with assi- ! stance of the State Governments.

X» order to improve the lignite production, keeping in view the recommendations of an Expert Committee, ; additional equipments for removal of I over burden are being installed at Neyveli. With the installation of these balancing equipments it is ex-) pected the mines would achieve hig-Tter production in 1980-81, and reach I ite targeted production from 1981-82 onwards.

Fire in Indian Oil Depots at Shakur Basti

781. SHRI DHARAMCHAND JAIN: Will the Mmister of PETROLEUM AND CHEMICALS be pleased to 'State:

(a) the details of the fire that broke | out in the Indian Oil Depots at Shakur Basti in Delhi in the month of May, 1980; and

.t(b) what is the amount of loss WrfPered in the fire?

THE MINISTER OF PETRO- LBUM, CHEMICALS AND FERTILI- ZERS (SHRI VEERENDRA PATIL): (a) An incident of fire took place at Hie Indian Oil Corporation installa-

tion at Shakur Basti on 6-5-1980 due to the throwing away of coal cinders by the railways steam engine pulling the tank wagons. However, with the help of the railway loeo staff and the fire brigade, the fire -was put off.

(b) Approximately R«. 5, 200 (Rupees five thouBand two hundred).

Power requirements of coai mines in Dhanbad reffion

781. SHRI DHARAMCHAND JAIN: Will the Minister of ENERGY AND COAL be pleased to state:

(a) the total annual power generation capacity of the thermal power stations under the Damodar Valley Corporation;

(b) what is the quantum of power currently being supplied to coal mines in Dhanbad region; and

(c) what is the total requirement of power by coal mines in that region?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The total installed power generation capacity in the DVC as on date is 1361.5 MW. Out of this 1257.5 MW COnsisU of thermal generating capacity and 104 MW hydel generating capacity.

(b) and (c) The total contractual all ocation of the DVC with the collieries in its region is 273.50 MVA. The maximum withdrawal of power Tof the collieries against this, since August. 1979 has been ag follows:—

C'lllinies Max>raum
Drmand—(With-
drawal)
rill MVA)

August, 1979 :^of).4n

September, 1979 303-^i

Octobrr, 1979 3"•4"

				Collieries Maximum Demand—(with drawal) (in MVA)
November, 1979	.	.	.	299.80
December, 1979	.	.	.	300.32
January, 1980	.	.	.	291.24
February, 1980	.	.	.	285.88
March, 1980	.	.	.	297.14
April, 1980	.	.	.	297.21

Lok Sabha by-elections

782. SHRI DHARAMCHAND JAIN: "Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) what is the present number of vacancies in the Lok Sabha; and

(b) by when the by-elections to fill these vacancies are likely to be held?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): (a) At present, there are 16 vacancies in the Lok Sabha.

(b) The by-elections to fill the vacancies in the Lok Sabha will be held by the Election Commission in due course.

Short term measures for flood control

783. SHRI DHARAMCHAND JAIN: Will the Minister of IRRIGATION be pleased to state:

(a) whether Government propose to advise the flood-prone States before hand to take adequate short term measures to protect life and property of people from floods; and

(b) what steps Government have taken to expedite flood control measures in Delhi?

THE MINISTER OF IRRIGATION (SHRI KEDAR PANDE): (a) The Central Government have recently advised the State Governments and Union Territories to take all precautionary measures both at the State and the District levels, to ensure that they are not caught unprepared during the ensuing flood season.

(b) Delhi Administration has informed that eight major flood control schemes to tackle the flood problem in the Delhi Union Territory have already been sanctioned and work thereon is in progress. The Delhi Administration has constituted a Task Force and a Coordination Committee to review and take emergent measures for expediting the execution of these schemes, and for coordinating activities for the smooth implementation of flood control measures. The Delhi Administration has also issued detailed instructions through a Flood Control Order to define the action to be taken for planning and implementing flood control, flood fighting and relief measures in the event of a flood situation.

Verification in the electoral rolls of Assam

784. SHRI K. C. SEBASTIAN: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether any verification has been made in the electoral rolls of Assam in the year 1979 and 1980 to find out whether any foreign nationals have been illegally included in the rolls;

(b) if so, what is the number of foreign nationals whose names have been deleted from the electoral rolls during the years 1979 and 1980; and

(c) if the answer to part (a) above be in the negative whether any verification is proposed to be conducted and if so, by when?